

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/255(AHM)2021 in C.P. (I.B) No. 503/9/NCLT/AHM/2019 With
IA/254(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021

Name of the Company:

Huhtamaki PPL Ltd
V/s
Manpasand Beverages Ltd

Section:

Section 14,17,'60(5) IBC,2016/19/9 of the Insolvency & Bankruptcy Code,
2016

ORDER

Learned Senior Counsel Mr. Vikas Singh appeared. Learned Senior Counsel Mr. Rashesh Sanjanwala appeared. Learned Counsel Mr. Kamlesh Vaidankar appeared. Learned Counsel Mr. Masoom Shah appeared. Learned Counsel Mr. Swaroop George appeared. Learned Counsel Mr. Salil M Thakore appeared.

IA No. 255 of 2021 & 254 of 2021 has been filed by IRP seeking some directions under Section 14, 17, 19 & 60(5) of the Insolvency and Bankruptcy Code, 2016. During the course of hearing, Learned Senior Counsel Mr. Vikas Singh appeared and he submitted that this matter had already been settled and application for withdrawal for setting aside the CIRP had been filed under Section 12A of the Insolvency and Bankruptcy Code, 2016.

The Learned Counsel for the Applicant herein submitted that some monetary transactions were done by suspended management of the corporate debtor in violation of the provision of Section 14 of the Insolvency and Bankruptcy Code, 2016. Some objectors have also joined the proceedings. The order of the Hon'ble NCLAT dated 26.03.2021 was also produced.

We have carefully perused the order wherein the Hon'ble NCLAT directed this Authority to decide the application considering the position of law without standing on technicalities.

The application filed under Section 12A is coming up for hearing on 05.04.2021.
Hence, both these Interlocutory Application would also be heard on that date.

In the meantime, parties are at liberty to complete the pleadings.

All other applications of the objectors filed under Section 9 of the IBC, 2016 also
be listed on 05.04.2021



(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of March, 2021

SK



(MADAN B GOSAVI)
MEMBER (JUDICIAL)